

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(CAA) 319 (ND)/2017

CORAM:

**PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)**

**SH. R. VARDHARAJAN
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
4.12.2017**

**NAME OF THE COMPANY: M/s Action Capital Pvt. Ltd. And M/s Action
Overseas Pvt. Ltd.**

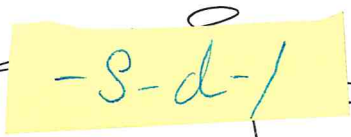
SECTION OF THE COMPANIES ACT: 230-232

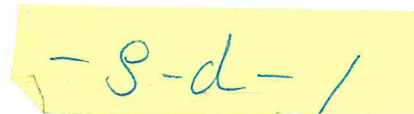
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present: Mr. Rajeev Kumar, Advocate for the Petitioner

ORDER

Re-notified to 18.12.2017. ✓


**(S. K. Mohapatra)
Member (T)**


**(R. VARDHARAJAN)
Member (J)**